

Government of Jharkhand
Home, Prison & Disaster Management Department
(Disaster Management Division)

ORDER

Whereas, the Ministry of Home Affairs has issued lockdown/Unlock orders vide Order dated 24.03.2020, Order dated 15.04.2020, Order dated 01.05.2020, Order dated 17.05.2020, Order dated 30.05.2020, Order dated 29.06.2020, Order dated 29.07.2020 and Order dated 29.08.2020 due to the prevailing COVID 19 situation;

Whereas, in exercise of the powers under section 6(2)(i) of the Disaster Management Act, 2005, National Disaster Management Authority has directed the Union Home Secretary to issue an order to extend the lockdown in Containment Zones up to 31.10.2020, and to re-open more activities in areas outside Containment Zones and therefore, in exercise of the powers, conferred under Section 10(2)(l) of the Disaster Management Act 2005, the Union Home Secretary and Chairman, National Executive Committee has issued an order dated 30.09.2020 directing the implementation of Guidelines for Re-opening which would remain in force up to 31.10.2020;

Whereas, in exercise of the power conferred under section 22(2) (h) of the Disaster Management Act, 2005, the undersigned in his capacity as Chairperson, State Executive Committee, vide Order no 2993 dated 28.08.2020 and Order number 845 dated 10.09.2020 extended lockdown related restrictions in the state of Jharkhand in the containment zone(s) up to 30.09.2020 and issued directions to all the Departments of Government of Jharkhand and all the District Administrations for the strict implementation of Guidelines and State Directives;

Whereas the festival of Durga Puja/Dussehra is scheduled in the month of October. During Durga Puja huge Pandal/Mandap are erected and people gather in these Pandal/Mandap in huge numbers. A number of Puja Committee organizers organize Mela and cultural/entertainment programs which again witness the confluence of a large number of people. Huge crowds are also witnessed on the streets. Immersion of the idol is accompanied by processions of large number of people. In some places Dussehra is celebrated with the burning of effigy of Raavan in public places where a large number of people gather;

Whereas there have been reports of spike in the number of active cases following a religious congregation in Delhi and consequent to a festival in Maharashtra and Kerala;

Whereas the number of active cases in the state continues to be high and the SARS-COV-2 virus continues to be extremely infectious as well as lethal in many cases;

Whereas after a careful review of the prevailing COVID 19 situation it is considered important to strike a balance between the conduct of rituals traditionally related to Puja on one hand and ensure that there are no congregations which could lead to spread of infection on the other hand;

Now therefore, in exercise of the power conferred under section 22(2)(h) of the Disaster Management Act, 2005 the undersigned, in his capacity as Chairperson, State Executive Committee (SEC), hereby issues directions to all the Departments of Government of Jharkhand and all the District Administrations for the implementation of following order and strict implementation of the enclosed Guidelines for the observance of Durga Puja outside the containment zone(s);

Also in exercise of the power conferred under section 22(2)(h) of the Disaster Management Act, 2005 the undersigned, in his capacity as Chairperson, State Executive Committee (SEC), hereby orders extension of the lockdown related restrictions currently in



place in the state of Jharkhand within the containment zone(s) and the restrictions outside the containment zone(s) up to 31.10.2020 with the following exception;

All religious places/ places of worship outside the containment zone(s) are permitted to open from 08.10.2020 in compliance with guidelines which shall be issued separately.

Durga Puja shall be observed in compliance with the guidelines annexed.

All other activities previously restricted vide order number Order no 2993 dated 28.08.2020 shall continue to remain restricted until further order.

General Guidelines and State Directives for the containment of COVID 19 as annexed shall be complied with.



01/10/2020

(Sukhdev Singh)

Chief Secretary,

Jharkhand.

Memo no.880/CS.....

Ranchi, Dated:.....01.10.2020.....

Copy to – Principal Secretary to Chief Minister/All Additional Chief Secretary/Principal Secretary/Secretary/Director General of Police/All Divisional commissioner/DIG/DC/SSP/SP, Jharkhand for information and necessary action.

Copy to –Secretary, Ministry of Home Affairs, Government of India, New Delhi.